NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 51-A/2016, 51-B/2016, 51-C/2016 in TP No. 51/397-398/NCLT/AHM/2016 (New) CA Nos. 151/2014, 152/2014, 165/2014 in C.P. No. 116/397-398/CLB/MB/2013 (Old)

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Girish Virprasad Jetly & Ors.

V/s.

Sudama Chemtech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

PAVAN S-GODIAWAGA

ADVOCATE RESPONDENT Muchimulus

ORDER

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no.1.

Letter received for adjournment from petitioner and respondent no. 7.

Learned Counsel for Respondent no. 1 reported no settlement.

List the matter for final hearing on 12.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.